

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **15.07.2024** THROUGH VIDEO CONFERENCING

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**PRESENT:** HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

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**IN THE MATTER OF** : SR Marine & Offshoe Engineering Pvt Ltd  
Vs  
M N Horological Industries Pvt Ltd

**MAIN PETITION NUMBER** : CP/1441/IB/2018

**(IA/MA) APPLICATION NUMBERS**

IA/1230(CHE)/2024

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**ORDER**

Present: Ld. Counsel Shri. Sriram Venkatavaradan for the Applicant /  
Liquidator.

None for the Respondent / Income Tax Department despite  
service.

List the application for appearance / reply on **29.07.2024**.

**Sd/-**

**(VENKATARAMAN SUBRAMANIAM)**  
MEMBER (TECHNICAL)

MG

**Sd/-**

**(SANJIV JAIN)**  
MEMBER (JUDICIAL)